

IRDA/ NL/ ORD/ APP/ 163/ 10/2010 13<sup>th</sup> October, 2010

## **ORDER**

In terms of Section 64 F(2)(a) of the Insurance Act, 1938, the Authority appoints Mr. M. Ramaprasad, Member (Non-Life), IRDA as the Chairman, General Insurance Council in place of Mr. K.K. Srinivasan, who superannuated from the services of IRDA.

This order shall come into force with effect from 11<sup>th</sup> October, 2010.